

No. 1139 on the 20th August, 1959 and state:

(a) whether Government have examined the report of the U.S. Trade Mission which visited India during October-December, 1958; and

(b) if so, the result thereof?

The Minister of Industry (Shri Manabhai Shah): (a) Yes, Sir.

(b) The recommendations contained in the report are being implemented by the Organisations concerned with the development of handicrafts and handloom fabrics, to the extent possible.

#### Barter Trade with U.S.A.

796. { Shri Ram Krishan Gupta:  
Shri Paulgrah: }

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 169 on the 6th August, 1959 and state:

(a) whether the negotiations with the U.S.A. regarding quantity of commodities to be exported to and imported from the U.S.A. under the Barter Deal have been concluded; and

(b) if so, the result thereof?

The Minister of Commerce (Shri Kanungo): (a) Negotiations are still in progress.

(b) Does not arise.

#### U.N. General Assembly Agenda

797. Shri Ram Krishan Gupta: Will the Prime Minister be pleased to state the nature and details of the items submitted by the Government of India for inclusion in the Agenda of the 14th Session of the General Assembly?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The Government of India

proposed the following four items for inclusion in the agenda of the current session of the U.N. General Assembly:—

1. Question of the Representation of China in the United Nations;
2. Treatment of people of Indian origin in the Union of South Africa;
3. Suspension of nuclear and thermo-nuclear tests; and
4. Reservations to multilateral Conventions: the Convention on Intergovernmental Maritime Consultative Organisation.

In addition, the Government of India co-sponsored two other items:

- (1) Question of race conflict in South Africa resulting from the policies of apartheid of the Government of the Union of South Africa; and
- (2) Question of Algeria.

All the above items, except the item relating to the representation of China, have been included in the agenda.

#### State Trading Corporation

798. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 1688 on the 28th August, 1959 and state at what stage is the proposal for amending the Articles of Association of the State Trading Corporation of India Ltd.?

The Minister of Commerce (Shri Kanungo): The matter is still under consideration.

#### Radio Stations in State Capitals

799. { Shri Ram Krishan Gupta:  
Sardar Iqbal Singh:  
Shri Ajit Singh Sarhadi: }

Will the Minister of Information and Broadcasting be pleased to state:

(a) the names of the capitals of States in India where Radio stations have not been established so far; and